

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1056  
ANSWERED ON:09.12.2003  
SHARING OF INTELLIGENCE WITH NEPAL POLICE  
M. JAGANNATH

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether Delhi Police and Nepal Police have agreed to share intelligence on crime and criminals with Central Bureau of Investigation;
- (b) if so, the types of crimes on which intelligence is likely to be shared by these organizations; and
- (c) the time by which this agreement come into effect?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI)

(a) to (c): In the Third Meeting of Interpol Officers of India and Nepal held in July, 2003, it was agreed by the two sides to share intelligence on crime and criminals in matters of mutual concern including drug trafficking, human trafficking, movement of criminals and anti-social elements, stolen vehicles and the vehicles involved in criminal activities.

There was no separate agreement between Delhi Police and Nepal Police.